

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2599
TO BE ANSWERED ON THE 15TH DECEMBER, 2015

DRIP IRRIGATION

2599. SHRI DHARAMBIR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has launched special Drip Irrigation System to save water and electricity in various States of the country;
- (b) if so, the details thereof State-wise;
- (c) whether the Government proposes to provide subsidy to the farmers of all the States including Haryana, if so, the details thereof;
- (d) whether the Government proposes to implement this project in all the States also for increasing the agricultural production and to save water and electricity; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

(a) to (e): Yes Madam. Government of India has launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) during current financial year in which the ongoing Centrally Sponsored Scheme on Micro Irrigation has been included as one of the components, namely "Per Drop More Crop" for promoting both drip & sprinkler irrigation systems which enables saving of water, electricity and helps in increasing crop productivity. This scheme is being implemented in all States of the country. The details of State-wise Central share allocation for the current financial year (2015-16) is at **Annexure**.

Subsidy is provided to the farmers of all States including Haryana at following rates:-

S. No.	Category of Area	Category of Beneficiaries	Rate of Subsidy
1.	Drought Prone Area Programme (DPAP) / Desert Development Programme (DDP) Areas and North Eastern & Himalayan (NE&H) States	Small & Marginal Farmers	60%
		Other than Small & Marginal Farmers	45%
2.	Non-DPAP/DDP / NE&H Regions	Small & Marginal Farmers	45%
		Other than Small and marginal Farmers	35%

The funding pattern between Central Govt. share and State Govt. share is 60:40 for all States (except North Eastern & Himalayan States) and 90:10 for North Eastern & Himalayan States.

Annexure referred to in reply to parts (a) to (e) of Lok Sabha Unstarred question no. 2599 for answer on 15th December, 2015 Regarding Drip Irrigation

Details of State-wise Central share allocation for the financial year 2015-16

(Rs in lakh)		
S. No.	State	Allocation
1	Andhra Pradesh	13175.00
2	Bihar	2000.00
3	Chhattisgarh	750.00
4	Goa	15.00
5	Gujarat	14675.00
6	Haryana	3450.00
7	Himachal Pradesh	150.00
8	Jharkhand	1500.00
9	Jammu & Kashmir	500.00
10	Karnataka	11175.00
11	Kerala	500.00
12	Madhya Pradesh	8275.00
13	Maharashtra	17675.00
14	Odisha	1200.00
15	Punjab	1000.00
16	Rajasthan	10475.00
17	Tamil Nadu	7275.00
18	Telangana	9275.00
19	Uttarakhand	700.00
20	Uttar Pradesh	1500.00
21	West Bengal	500.00
22	Arunachal Pradesh	50.00
23	Assam	100.00
24	Manipur	272.00
25	Meghalaya	50.00
26	Mizoram	450.00
27	Nagaland	0.00
28	Sikkim	426.00
29	Tripura	200.00
